National Company Law Tribunal Allahabad Bench

CPNO. 92/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Autor Singh VIS POOSIGN PUSH Rice miles PV+ L+d SECTION OF THE COMPANIES ACT/1 & B CODE: 56,57,58 × 241/242 of the Companies Act of 2013

SI. NO. Name

Designation

Francisco Signature

Prantition

Name

Amilian

Designation

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Signature

<u>2.</u>

CP NO.92/ALD/2016

Sh. Amit Kumar, proxy on behalf of petitioner counsel Sh. P.K. Bajpai. None for the respondent.

The petitioner counsel seeks time to file a rejoinder to the reply of the respondent. Hence, the time is granted.

The matter to be listed on 19th January, 2018.

Dated:13.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)